

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.-5053
TO BE ANSWERED ON 31/03/2023**

REGULATION OF FEES IN AYURVEDIC COLLEGES/UNIVERSITIES

**5053. SHRI RANJEETSINGH NAIK NIMBALKAR:
SHRI DILIP SAIKIA:
SHRI DEVJI M. PATEL:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the total number of Ayurvedic Colleges and Universities in the country, State/UT-wise including North Eastern States;
- (b) the total number of Government and private run Colleges and Universities especially in Maharashtra, Rajasthan and North Eastern States;
- (c) the total number of students enrolled in these institutions;
- (d) whether there is a regulation of fees in the private Ayurvedic Colleges and Universities; and
- (e) if not, whether the Government will regulate the same?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) State/UT-wise including North Eastern States number of Ayurvedic Colleges and Universities to which they are affiliated, is at **Annexure-I**.
- (b) The details of Government/Private Colleges and Universities to which they are affiliated in the mentioned States are as follows:-

Sr. No.	State	Govt.	Private	Total	Number of Universities
1	Maharashtra	22	78	100	05
2	Rajasthan	9	9	18	06
3	North Eastern States	1	0	1	01

- (c) As per the information obtained from the National Commission for Indian System of Medicine (NCISM) the total number of students enrolled till date in above mentioned States for the Session- 2022-23 is **6857 (Six Thousand Eight Hundred Fifty Seven)**.

(d) & (e) Yes sir, there is a regulation of fees in the private Ayurvedic Colleges and Universities. As per Regulation 16 of the National Commission for Indian System of Medicine (Minimum Standards of Undergraduate Ayurveda Education) Regulations -2022, dated 16th February, 2022 “Tuition fee as laid down and fixed by respective governing or fee fixation committees as applicable shall be charged for four and half years only and no tuition fee shall be charged for extended duration of study in case of failing in examinations or by any other reasons and there shall not be any fee for internship doing in the same institute”. Link for Gazette notification: (<https://ncismindia.org/MSE%202022%20Ayurveda%20NCISM%20Gazette%20notification.pdf>) .

Further, it is mentioned that Indian Medicine Central Council Act, 1970 (IMCC Act) has been repealed and replaced with National Commission for Indian System of Medicine Act, 2020 and all the provisions of NCISM Act, 2020 has come into force with effect from 11th June, 2021. Link for Gazette notification: (<https://egazette.nic.in/WriteReadData/2021/227525.pdf>). Further, as per section 10. (1), (i) of NCISM Act, 2020 the Commission shall “frame guidelines for determination of fees and all other charges in respect of fifty per cent of seats in private medical institutions and deemed to be Universities which are governed under the provisions of this Act”.

Annexure-I

Total number of Ayurvedic Colleges and Universities in the Country, State/UT wise including North Eastern States			
Sr.no	State	Number of Universities	Affiliated Ayurveda Colleges
1.	Andhra Pradesh	1	3
2.	Arunachal Pradesh	0	0
3.	Assam	1	1
4.	Andaman and Nicobar Islands	0	0
5.	Bihar	2	9
6.	Chandigarh	1	1
7.	Chhattisgarh	1	6
8.	New Delhi	3	3
9.	Dadra Nagar Haveli and Daman Diu	0	0
10.	Goa	1	2
11.	Gujarat	13	39
12.	Haryana	5	13
13.	Himachal Pradesh	2	4
14.	Jammu and Kashmir	1	2
15.	Jharkhand	1	1
16.	Karnataka	3	92
17.	Kerala	2	18
18.	Ladakh	0	0
19.	Lakshadweep	0	0
20.	Madhya Pradesh	15	33
21.	Maharashtra	5	100
22.	Manipur	0	0
23.	Meghalaya	1	1
24.	Mizoram	0	0
25.	Nagaland	0	0
26.	Orissa	4	6
27.	Pondicherry	1	1
28.	Punjab	2	17
29.	Rajasthan	6	18
30.	Sikkim	0	0
31.	Tamil Nadu	4	8
32.	Telangana	1	2
33.	Tripura	0	0
34.	Uttar Pradesh	22	92
35.	Uttarakhand	1	19
36.	West Bengal	3	4
Total		102	495

Source of Information -NCISM